(c) Suitable action will be taken on receipt of the reports of the inquiry of the Additional Commissioner of Railway Safety and the inquiry ordered under the Petroleum Act into the accident.]

Written Answers

New Railway Line between Bharaich CITY AND JARWAL ROAD

1040. SHRI TARKESHWAR PANDE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government conducted a survey for opening a new railway line between Bahraich City (U.P.) and Jarwal Road Station in order to shorten the route substantially; and
 - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

Working Hours of Travelling Ins-**PECTORS**

1041. SHRI K. P. SUBRAMANIA MENON: Will the Minister of RAILWAYS be pleased to refer to the to Unstarred Question No. 907 given in the Rajya Sabha on the 7th December, 1967 and state:

- (a) the reasons for the higher number of Travelling Inspectors on the Northern Railway as compared to the Western Railway although the earnings of the Northern Railway are much less than that of the Western Railway;
- (b) the specific historical and other factors leading to variations in the working hours of the Travelling Inspectors of Accounts on the Western, Central and Northern Railways; and
- (c) the steps taken by Government to bring at par the working hours on the zonal Railways and review the time taken for each inspection on the Western Railway and to remove the hardships caused to the Inspectors on account of disallowance of T.A. and debiting of leave?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha. Promotions to Clerks Grade I in Foreign Traffic Accounts Office, Western Railway

1042. SHRI K. P. SUBRAMANIA MENON: Will the Minister of RAIL-WAYS be pleased to state the number of the clerks grade II, qualified or unqual fied, promoted to the posts of clerks grade I, whether against long term or short term vacancies in the Foreign Traffic Accounts Office, Western Railway, Delhi from the 1st October, 1962 to 19th November, 1963?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sixty.

PRODUCTION OF FATTY OIL OF TURPENTINE

1043. SHRI M. M. SUR: Will the INDUSTRIAL DEVE-Minister $^{
m of}$ LOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether fatty oil of turpentine which is a derivative of oil of turpentine is produced in Government owned wood distillery or any other distillery in the country;
 - (b) if so, in what quantities; and
- (c) if the answer to part (a) above be in negative, whether there is any proposal under Government's consideration to produce Fatty Oil of Turpentine in view of the industrial potentiality of such products in certain kinds of prirting process?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The Hon. Member is apparently referring to Rosin Oil which is a product obtained by fractional distillation of Rosin. Rosin Oil is not being produced in any of the State Government owned units; it is produced in the Small Scale Sector.

(c) There is no proposal under consideration of the Government for the manufacture of Rosin Oil.

RAILWAY BOARD'S INTERFERENCE IN DAY TO DAY MANAGEMENT OF ZONAL RAIL-WAYS

1044. SHRI A. C. GILBERT : Will the Minister of RAILWAYS be pleased to state: